## GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:2020 ANSWERED ON:19.08.2013 SECURITY FOR MERCHANT VESSELS Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of SHIPPING be pleased to state:

(a) whether the Government provides armed guards for Indian merchant vessels;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the various measures taken by the Government to protect Indian merchantvessels from the sea pirates?

## Answer

## MINISTER OF SHIPPING (SHRI G.K.VASAN)

(a)to(c):There is no obligation on the part of the Government to provide armed security guards to merchant ships. However, suitable guidelines have been issued by the Government on deployment of armed security guards on board merchant ships to enable deployment of private armed security guards on Indian flag merchant ships particularly when transiting through the high risk area (HRA) in the Gulf of Aden region in Africa.

(d) Government has taken various preventive/mitigating security measures, which inter-alia, include the following:-

i) M.S. Notice No.1 of 2011 issued providing for elaborate anti-piracy measures (Best Management Practices), including safe house/citadel.

ii) Banning of sailing vessels to ply in waters south or west of the line joining Salalah and Male vide DGS M.S.Notice No. 3/2010.

iii) Naval escort provided by Indian naval ships in the Gulf of Aden since 2008.

iv) Enhanced vigil by the Indian Navy in the Indian EEZ and westward upto 65 degree east longitude.

v) Active participation of India in the security meetings of the International Maritime Organization, Contact Group on Piracy off the Coast of Somalia (CGPCS) and other international fora.

vi) Submission of Document No.27/9/1 at the IMO Assembly meeting held at London on 21-30.11.2011 for flag states to provide information on the welfare of captive crew, efforts for their release and also on continued payment of their wages.